## CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD CIRCUIT BENCH AT NAINITAL

<u>Item No. 12</u> <u>OA 331/64/16 (SB)</u>

Dr. J. R. Sharma vs. Union of India and others

Dt. 26.10.2018

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial) Hon'ble Mr. Gokul Chandra Pati, Member (Administrative)

List revised. None is present for the applicant. Shri T.C. Agrawal, learned counsel for the respondents is present.

No RA has been filed despite the direction of this Tribunal date 31.08.2018. The applicant or his counsel was not present even on earlier occasion. It appears that the applicant has lost interest in pursuing this case. Accordingly, the OA is dismissed in default for non-prosecution.

(Gokul Chandra Pati) Member (A) (Justice Bharat Bhushan) Member (J)

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